

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2733
ANSWERED ON:07.12.2009
IMPORT OF HAZARDOUS ITEMS
Raghavan Shri M. K.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether hazardous items including white asbestos are being imported from various countries;
- (b) if so, the details thereof;
- (c) whether a ship from Canada was stopped in the Indian water in this regard; and
- (d) if so, the details thereof alongwith the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) and (b) : Import of hazardous waste from any country to India is not permitted for disposal as per Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008. Import of hazardous wastes may be permitted only for recycling, recovery or reuse.

White Asbestos is not listed in any of the lists of the above Rules and is freely importable.

(c) and (d) : There is no information available in this regard with the Ministries of Environment & Forest, and Commerce & Industry.